

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2350
ANSWERED ON:09.08.2010
CHECK DAMS
Pandey Saroj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has noticed the incidence of construction of Check dams in catchment areas of rivers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in certain States;and

(b) if so, the details thereof alongwith any guidelines in regard to damages that could be caused to environment and about not obstructing the flow of rivers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Activities which are permissible under Mahatma Gandhi NREGA have been stipulated in para 1 of Schedule-I of the Act. Focus of the Act is on water conservation and water harvesting, drought proofing, flood control and irrigation facilities. Construction of Check dams is a permissible activity under the Act. No guidelines have, therefore, been issued by the Ministry in this regard.